

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.3 in CIVIL APPEAL NO(s). 2903 OF 2001

R.S. GARG

Appellant (s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(For early hearing) (With office report)

Date: 23/01/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. S. Muralidhar, Adv.

For Respondent(s)

Mr. Prashant Kumar, Adv.

Mr. Pradeep Misra, Adv.

UPON hearing counsel the Court made the following

O R D E R